GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1299 ANSWERED ON 10.02.2020

PRIVATISATION OF ASHOK HOTEL

1299. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any plan to privatise the Five Star Ashok Hotel, New Delhi;
- (b) if so, the reasons for the same;
- (c) whether Ashok Hotel is running in loss; and
- (d) if so, the details thereof and the quantum of loss during the last five years?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

- (a) and (b): In accordance with the Disinvestment Policy of the Government of India, hotels/properties of ITDC are being disinvested keeping in view that running and managing hotels on professional lines is not the job of Government or its entities. However, there is no specific plan to privatise the Ashok Hotel, New Delhi. The Department of Investment and Public Assets Management (DIPAM) has appointed a Consultant to study and submit a report including terms & conditions for lease of land, prevailing laws, provisions and restrictions (if any) pertaining to construction & development of property in the area, existing arrangements being used by Hotel Ashok and Samrat Hotel, O&M/Sub-leasing of Hotel Ashok and maximisation of FAR in the Ashok Samrat Complex.
- (c) and (d): The Ashok Hotel has not incurred any losses during the last five years.
